

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:351
ANSWERED ON:05.09.2012
ANTI RAGGING WEB PORTAL
Venugopal Shri P.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether an Anti-Ragging Web Portal developed by the University Grants Commission (UGC) has been launched in the country in the recent past;
- (b) if so, the details thereof along with the salient features of the said portal;
- (c) whether the Government/UGC has obtained views of various experts before finalising the said web portal;
- (d) if so, the details thereof; and
- (e) the extent to which the said portal has been able to reduce the cases of ragging in the country?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 351 FOR REPLY ON 05.09.2012 REGARDING ANTI-RAGGING WEB PORTAL ASKED BY DR. P. VENUGOPAL.

(a): Anti-Ragging Web Portal developed by University Grants Commission (UGC) in collaboration with Ed.CIL (India) Ltd. and Planet E-Com Solutions has been launched by the Government on 26th July, 2012.

(b): The Web Portal is a medium of managing complaints, follow up of complaints and escalation of unresolved complaints to regulatory authorities, enhanced communication and interaction with colleges and universities, developing various kinds of data sets, displaying status of complaints and displaying reports. The salient features of the Portal are as follows:

All calls received by Anti-ragging Helpline (18001805522) are managed and followed up in a structured software system.

Customised E-mail Management system of the Call Centre.

Complaints follow up, log creation and display system on the web. Students can see the progress of their complaint any time on www.antiragging.in.

Online anti ragging affidavits can be downloaded by students from www.antiragging.in.

Creation of the colleges and universities data base.

Creation of the students and their parents' data base.

Reporting and statistics.

(c) & (d): The Web Portal was finalized after due consultations between the experts of UGC, Prof. Raj Kachroo of Aman Satya Kachroo Trust and Ed.CIL etc. The Monitoring Committee appointed by the Hon'ble Supreme Court on 08.05.2009 headed by Mr. R.K. Raghavan, former Director of Central Bureau of Investigation (CBI), also comprises of professionals and experts from Higher Educational Institutions and their opinion and their expert advice were also taken into account while finalizing the Portal.

(e): The Portal has been launched recently and is one of the means available to students and parents to monitor their complaints of ragging. This is intended to impact positively to curb the incidents of ragging in the times to come.